

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No.01/2025
IN
CRL. A. 31/2025 (Filing No.)

CHANDRA BAHADUR GURUNG APPLICANT

VERSUS

STATE OF SIKKIM RESPONDENT

Date: 18.08.2025

CORAM :

HON’BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. Bhusan Nepal, Legal Aid Counsel.
For Respondent : Mr. Yadev Sharma, Additional Public
Prosecutor.
Mr. Sujan Sunwar, Assistant Public Prosecutor.

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1. The learned Additional Public Prosecutor seeks time to file a response to I.A. No. 01 of 2025. Two weeks time is granted to file a response.
2. List thereafter on 18.09.2025.

Judge